

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PAYISM TECHNOLOGIES INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 06-02-2024; List of Stakeholders as on Date: 18-11-2024; Name of IP: Mr. KASI SRINIVAS; Process Number: 1; Last 5 digitof registration number: 12840

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1969527		1969527				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	8741000	2	8741000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	194178	1	194178				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	10904705	3	10904705	0	0	0	